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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL




APPLICATION NUMBER : CA/64/17

PETITION NUMBER :

NAME OF THE PETITIONER(S) : PREM KUMAR

NAME OF THE RESPONDENT(S) : THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION

SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
	S. TAMIL SELVI For Adrian D. Rozario	Respondent 2 to 26	
2.	R. VIDHYASANKAR R. ASHOKKUMAR	Counsel for Petitioner	
3.	V. Selvaraj For: D. PRADHUKUMAR Arunkumar	Counsel for respondent	

ORDER

Counsel for petitioner present. Counsel for R1 and counsel for R2 to R26 are present. Counsel for petitioner made his submissions in CA 64/2017. Time extended at request for hearing submissions of the Counsel for respondents in relation to the said CA. Put up on 12.10.2017 at 10.30 A.M.

- Sd/-

K Anantha Padmanabha Swamy
Member (Judicial)

bc